

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH

TRIBUNAL'S ORDER

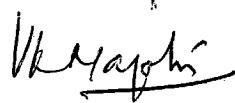
Dated: 10.6.2003

Applicant with Advocate Shri S.P.Inamdar.

Shri Vinay Shankar Masurkar, learned counsel for the Respondents.

The learned counsel for the Applicant seeks permission to withdraw this case on instructions from the Applicant. OA is dismissed as withdrawn.


(Shankar Raju)
Member (J)


(V.K.Majotra)
Member (A)

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